

Name of the corporate debtor: Shaila Clubs and Resorts Private Limited; Date of commencement of CIRP: 29th October, 2021; List of creditors as on: 22nd November, 2021

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	1. Mrs. Meghana Rajeev Kore 2. Sakshi Rajeev Kore 3. Master Dev Rajeev Kore through mother and legal guardian Mrs. Meghana Rajeev Kore	15.11.2021	3,76,70,410.96/-	3,59,00,000/-	Unsecured FC	-	-	41.76%	-	-	-	17,70,410.96/-	Additional documents awaited
2	Savannah Lifestyle Private Limited	15.11.2021	1,81,39,85,733.02/-	5,00,00,000/-	Unsecured FC	-	-	58.21%	-	-	1,56,96,30,118.77/-	19,43,55,614.25/-	Additional documents awaited